

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER AND SANITATION
LOK SABHA
UNSTARRED QUESTION NO. 1225
TO BE ANSWERED ON 09.02.2017

Special Assistance under NRDWP

†1225. SHRI NIHAL CHAND:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of the works done by the Government under National Rural Drinking Water Programme, State-wise;
- (b) whether Government is considering to provide special assistance to the States to solve the drinking water problems and scarcity in rural areas; and
- (c) if so, the details thereof and the time by which this special assistance is likely to be provided?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) Water is a State subject. This Ministry provides technical & financial assistance to States Governments for improving the coverage of safe drinking water supply of at least 40 litres per capita per day to rural population through centrally sponsored scheme National Rural Drinking Water Programme (NRDWP). With this, the coverage has increased from 70.11% as on 01.04.2011 to 77.24% as on 05.02.2017. State-wise details of present coverage is at Annexure.
- (b) & (c) Allocation of funds under NRDWP to states is based on a pre-approved criteria with weightage as under through which special assistance to some special category is given:

S. No.	Criteria	Weightage (in %)
1	Rural population	40
2	Rural SC and ST population	10
3	States under DDP (Desert Development Programme), DPAP (Drought Prone Area Programme), HADP (Hilly Area Development Programme) and special category Hill States in terms of rural areas	40
4	Rural population managing rural drinking water supply schemes weighted by a Management Devolution Index	10
Total		100

This provision is likely to continue till the amendment of the guidelines, if any, in future.

Annexure to be referred in reply to part (a) of Lok Sabha Unstarred Q. No. 1225 to be answered on 09.02.2017

S. No.	State	Total Nos. of Habitations	Nos. of Fully Covered Habitations (getting more than 40 litre per capita per day safe drinking water)	Nos. of Partially Covered Habitations (getting less than 40 litre per capita per day safe drinking water)	Nos. of Quality Affected Habitations (containing chemical contaminant)
1	ANDAMAN and NICOBAR	400	324	76	0
2	ANDHRA PRADESH	48342	33005	14811	526
3	ARUNACHAL PRADESH	7577	2849	4673	55
4	ASSAM	88099	55889	23438	8772
5	BIHAR	110234	64965	40145	5124
6	CHHATTISGARH	74647	70559	2965	1123
7	GOA	347	345	2	0
8	GUJARAT	36066	36066	0	0
9	HARYANA	7948	7503	239	206
10	HIMACHAL PRADESH	53604	41636	11968	0
11	JAMMU AND KASHMIR	15958	8747	7206	5
12	JHARKHAND	120067	113054	429	6584
13	KARNATAKA	60248	27642	30746	1860
14	KERALA	11883	3563	7664	656
15	MADHYA PRADESH	128067	127867	47	153
16	MAHARASHTRA	100066	88282	11401	383
17	MANIPUR	2868	2241	627	0
18	MEGHALAYA	10475	1674	8791	10
19	MIZORAM	738	447	291	0
20	NAGALAND	1530	731	756	43
21	ODISHA	156468	128127	25684	2657
22	PUDUCHERRY	266	153	113	0
23	PUNJAB	15384	9879	1814	3691
24	RAJASTHAN	121648	55300	45850	20498
25	SIKKIM	2084	731	1353	0
26	TAMIL NADU	100204	92356	7497	351
27	TELANGANA	24582	13182	9936	1464
28	TRIPURA	8723	4280	518	3925
29	UTTAR PRADESH	260801	259386	1054	361
30	UTTARAKHAND	39209	21681	17511	17
31	WEST BENGAL	105905	51869	44310	9726
Total		1714438	1324333	321915	68190
Percentage			77.24	18.78	3.98

(source: format c-17)